## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 794/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Reliance Industrial Investments & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **ORDER**

CSP 744/230-232/NCLT/MB/MAH/2017

CSP 792/230-232/NCLT/MB/MAH/2017

CSP 793/230-232/NCLT/MB/MAH/2017

CSP 794/230-232/NCLT/MB/MAH/2017

CSP 795/230-232/NCLT/MB/MAH/2017

CSP 796/230-232/NCLT/MB/MAH/2017

CSP 797/230-232/NCLT/MB/MAH/2017

CSP 798/230-232/NCLT/MB/MAH/2017

Wrongly on Board. Already disposed of.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)